

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 495/2018 In
O.A. No.1474/2018**

**Reserved On:24.08.2018
Pronounced on:05.09.2018**

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. ASHISH KUMAR, Aged about 25 years,
S/o Sh. Sh. PRAMOD KUMAR,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone
R/o 1/4040, RAVIDASS GALI,
RAM NAGAR EXTN. SHAHDARA,
NORTH EAST DELHI-32.
2. JITENDER, Aged about 23 years,
S/o Sh. Sh. SHEEL KUMAR, Working as
Casual Labour in the Department of
Archaeological Survey of India in Delhi Zone
R/o 64 SUBHAS, COMP.DAKSHIN PURI
EXTN.DR. AMBEDKAR NAGAR SOUTH DELHI.
3. SHAILENDER KUMAR, Aged about 28 years,
S/o Sh. Sh. SHEEL KUMAR,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone
R/o 64 SUBHAS, COMP.DAKSHIN PURI
EXTN.DR. AMBEDKAR NAGAR SOUTH DELHI.
4. RAM NARAYAN, Aged about 31 years,
S/o Sh. Sh. CHHITAN,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone
R/o 31, LODHWA MOV, RAE BARELI,
UTTAR PRADESH-229001.
5. OM PRAKASH, Aged about 35 years,
S/o Sh. Sh. MAHIPAL, Working as
Casual Labour in the Department of

Archaeological Survey of India in Delhi Zone
R/o 254, TUGHLAKABAD VILLAGE,
KANGAR MOHALLA, JAIT PUR, SOUTH DELHI-44.

6. RAHUL ROY, Aged about 27 years,
S/o Sh. Sh. VINOD KUMAR,
Working as Casual Labour in the
Department of Archaeological
Survey of India in Delhi Zone
R/o B-2, B- BLOCK, BHAGARTHI VIHAR,
GOKAL PURI, DELHI NORTH EAST, DELHI-94.
7. DEEPAK, Aged about 33 years,
S/o Sh. Sh.PALE RAM,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone
R/o I-303, J.J. CAMP TIGRI, SOUTH DELHI.
8. ARVIND KUMAR, Aged about 23 years,
S/o Sh. Sh. CHHOTE LAL,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone
R/o VILLAGE HEMPUR ISMAIL,
HIMATPUR,KASHIPUR UDHAM SINGH NAGAR,
UTTARAKHAND-244713.
9. SAGAR, Aged about 26 years,
S/o Sh. Sh. NANAK CHAND,
Working as Casual Labour in the
Department of Archaeological Survey
of India in Delhi Zone,
R/o C-140, J.J. COLONY, BINDAPUR,
JEEVAN PARK, WEST DELHI, DELHI-59.
10. VISHWAS, Aged about 25 years,
S/o Sh. Sh. JAGBIR,
Working as Casual Labour in
the Department of Archaeological
Survey of India in Delhi Zone
R/o 4/84 BLOCK-4, DAKSHIN PURI,
EXTN. DR. AMBEDKAR NAGAR, SOUTH DELHI,
PUSHPA BHAWAN.
11. ANKIT KUMAR DHIRAN, Aged about 23 years,

S/o Sh. Sh. PRAMOD KUMAR DHIRAN,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone
R/o 1/4040, RAVIDASS GALI,
RAM NAGAR EXTN. SHAHDARA, NORTH EAST DELHI-32.

12. DHARM PAL, Aged about 41 years,
S/o Sh. Sh. DAYA RAM, Working as
Casual Labour in the Department of
Archaeological Survey of
India in Delhi Zone
R/o 4/84 BLOCK, DAKSHIN PURI EXTN.
DR. AMBEDKAR NAGAR, SOUTH DELHI,
PUSHPA BHAWAN.
13. AJAY, Aged about 41 years,
S/o Sh. Sh. RAM DAS,
Working as Casual Labour
in the Department of Archaeological Survey of
India in Delhi Zone,
R/o I-298, J.J. CAMP TIGRI, SOUTH DELHI.
14. SUNIL, Aged about 29 years,
S/o Sh. Sh. VIJAY, Working as
Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o B-372, CHUNGI No. 2, LAL KUAN,
BADARPUR, JAIPUR, SOUTH DELHI.
15. SUNIL SHARMA, Aged about 22 years,
S/o Sh. Sh. BABU SHARMA,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o D2C-21, CHARAK HOSPITAL ROAD,
MOTI BAGH-1, NEW DELHI N.D.M.C.
16. KARAN, Aged about 26 years,
S/o Sh. Sh. HARI KISHAN,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone
R/o 84, BLOCK NO. 4, DAKSHIN PURI,
EXTN. D.R. AMBEDKAR NAGAR,

PUSHPA BHAWAN, HUZ KHAS,
SOUTH DELHI.

17. VINAY KUMAR, Aged about 24 years,
S/o Sh. Sh. VIJENDER,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o L-1, 15/2409, GALI No. 15, L-Block,
ASTHAL MANDIR, SANGAM VIHAR,
DELHI.
18. SMT. SAVITRI DEVI, Aged about 53 years,
W/o Sh. SUKHVEER,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone
R/o GALI No. 5, PANCHSHIL COLONY,
PART-I, ISMAILPUR, FARIDABAD,
SECTOR-91, HARYANA-121013.
19. VIKAS, Aged about 25 years,
S/o Sh. Sh. PITAMBER,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o 1326 SAVDA GHOVARA, J.J.
COLONY, BLOCK-B, NEAR CUT
MARK RIGHT HAND, SAVDA GHEWRA,
NORTH WEST DELHI-81.
20. SMT. RAJKUMARI, Aged about 36 years,
W/o KISHAN,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone
R/o TYPE-195, ROAD NO.3,
ANDRDUS GANJ, SOUTH DELHI.
21. VIJAY, Aged about 34 years,
S/o Sh. Sh. KISHAN LAL,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o 588, GALI No. 10, LAKHPAT COLONY,
PART-I MITHAPUR EXTN. SOUTH DELHI-44.

22. SANDEEP, Aged about 40 years,
S/o Sh. Sh. ATAR SINGH,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone,
R/o TEELA SHAHBAZ PUR,
LONI DEHAT, LONI, GHAZIABAD, U.P.
23. GULSHAN, Aged about 20 years,
S/o Sh. Sh. DHARAM PAL,
Working as Casual Labour in the
Department of Archaeological Survey of India
in Delhi Zone,
R/o J-125, J.J. CAMP, TIGRI,
SOUTH DELHI.
24. GAURAV, Aged about 19 years,
S/o Sh. Sh. BIRPAL,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone
R/o TEELA SHAHBAZPUR, GHAZIABAD,
LONI, U.P.
25. NARESH, Aged about 28 years,
S/o Sh. Sh. MAHESH,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o C-189, Block-C GAUTAM PURI PH-1.
26. SUNIL KUMAR, Aged about 33 years,
S/o Sh. Sh. ROSHAN LAL,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o VILLAGE THAMBA POST OFFICE,
DURGELLA TEH SHAHPUR DARGELA (66),
KANGRA HIMACHAL PRADESH-176206.
27. KISHAN KUMAR, Aged about 36 years,
S/o Sh. Sh. JAGDISH KUMAR,
Working as Casual Labour in the
Department of Archaeological Survey of
India in Delhi Zone,
R/o 95 ROAD No. 3 TYPE-1,

NEAR ANSAL PLAZA, ANDREWSGANJ,
SOUTH DELHI.

28. SUKH LAL, Aged about 37 years,
S/o Sh. Sh. LALLU RAM,
Working as Casual Labour in the Department
of Archaeological Survey of India in Delhi Zone,
R/o D-2, 333 KAKKARPUR, NEAR SURAJ KUND,
SHIV DURGA VIHAR, FARIDABAD,
HARYANA-121009.Petitioners

(By Advocate: Shri A.K. Bhakt)

Versus

1. Shri Raghvendra Singh,
The Secretary
Ministry of Culture,
Shashtri Bhawan,
New Delhi.

2. Ms. Usha Sharma,
Director General
Archaeological Survey of India
24, Tilak Marg, New Delhi. ...Respondents

ORDER

By Hon'ble Mr. V. Ajay Kumar, Member (A)

Heard Shri A.K. Bhakt, learned counsel for the petitioners.

2. The instant CP is filed by the petitioners alleging violation of the interim order dated 14.04.2018 of this Tribunal in OA No. 1474/2018 which reads as under:-

“Heard the learned counsel for the applicants.

2. MA 1660/2018 filed for joining together is allowed.
3. MA 1661/2018 filed for seeking exemption is also allowed.
4. Issue notice to the respondents. Shri Vijendra Singh, learned counsel, accepts notice on behalf of the respondents and seeks time to file reply.
5. List on 18.07.2018.

6. In the meanwhile, the respondents shall continue the applicants in the same capacity, if there is work, and in preference to their juniors/freshers".

2. The learned counsel submits that though this Tribunal directed the respondents to continue the petitioners in the same capacity, if there is work, and in preference to their juniors/freshers, but the respondents, though there is work, instead of engaging the petitioners, engaged juniors/freshers to the petitioners, in violation of the orders of this Tribunal. But it is seen that the petitioners either through the instant CP or even through the oral arguments of the learned counsel failed to show any basis for their allegations. The petitioners miserably failed to show on what basis they are contending that there is work and that which junior/fresher of the petitioners was engaged etc. In the absence of said basic material, the CP cannot be maintained in the present form.

3. In the circumstances and for lack of proper pleadings, the instant CP is dismissed. However, this order shall not preclude the petitioners from availing their remedies in accordance with law, on any future date, with sufficient material. No costs.

(A.K. BISHNOI)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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